

**IN THE COURT OF PRL. DISTRICT AND SESSIONS JUDGE AND I ADDITIONAL
DISTRICT AND SESSIONS JUDGE, BENGALURU RURAL DISTRICT, BENGALURU**
Cause list dated 05.06.2021

<u>MORNING SESSION</u>	
1. R.A. 178/2020 2. Misc. 28/2020 3. R.A. 220/2019 4. M.A. 113/2020 5. R.A. 254/2020 6. R.A. 267/2020 7. R.A. 275/2020 8. R.A. 284/2020 9. R.A. 14/2021 10. Misc.50/2020	
<u>AFTERNOON SESSION</u>	
1. A.S. 9/2019	

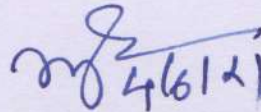
C/c Prl. District & Sessions Judge,
Bengaluru Rural District,
Bengaluru.

II Additional District & Session Court Bengaluru Rural District, Bengaluru		
Cause List -05.06.2021		
Morning Session		
Sl	Case No.	Stage
1	Spl.Case 83/2016	Hearing
2	Spl.Case 234/2017	Hearing
3	Crl.Misc 651/2021	Hearing
4	Spl.Case 75/2014	Evidence
5	Spl.Case 90/2014	Evidence
6	Spl.Case 133/2014	Evidence
7	Spl.Case 140/2014	Evidence
8	Spl.Case 184/2014	Evidence
9	Spl.Case 48/2015	Evidence
10	Spl.Case 114/2015	Evidence
11	Spl.Case 178/2015	Evidence
12	Spl.Case 10/2016	Evidence
13	Spl.Case 15/2016	Evidence
14	Spl.Case 23/2016	Evidence
15	Spl.Case 77/2016	Evidence
Afternoon Session		
16	Spl.Case 137/2016	Evidence
17	Spl.Case 48/2017	Evidence
18	Spl.Case 177/2017	Evidence
19	Spl.Case 41/2018	Evidence
20	Spl.Case 316/2018	Evidence
21	Spl.Case 610/2018	Evidence
22	Spl.Case 5/2019	Evidence
23	Spl.Case 210/2019	Evidence
24	Spl.Case 186/2020	HBC
25	Spl.Case 2/2021	HBC
26	Spl.Case 17/2021	HBC
27	Crl.Misc 824/2021	Orders
28	Crl.Misc 825/2021	Orders
29	Spl. Case 225/2021	Orders
30	Spl. Case 112/2021	Orders

II Addl. District & Session Court,
Bengaluru Rural District, Bengaluru.

**THE LIST OF CASES POSTED BEFORE THE
VI ADDL.DISTRICT & SESSIONS JUDGE
CAUSE LIST DATED 05-06-2021**

MORNING SESSION	
CIVIL CASES	CRIMINAL CASES
1. R.A.91/2021 2. M.C.40/2020 3. R.A.101/2018 4. R.A.36/2019 5. M.C.8/2020 6. M.C.149/2020	1. CRL.R.P.5/2021 2. CRL.R.P.23/2018 3. SC.250/2018 4. SC.256/2018 5. SC.76/2019 6. SC.246/2019 7. SC.17/2021 8. SC.98/2013 9. SC.53/2016
AFTERNOON SESSION	
CIVIL CASES	CRIMINAL CASES
7. MISC.88/2018 8. M.C.38/2020 9. M.C.116/2020 10. MISC.63/2020 11. R.A.251/2020	10. SC.155/2017 11. SC.251/2019 12. CRL.A.45/2020 13. SC.76/2013 14. SC.44/2020 15. SC.13/2021 16. CRL.MISC.1931/2018 17. SC.283/2018 18. CRL.MISC.1341/2019 19. CRL.MISC.839/2021



VI Additional District & Sessions Judge,
Bengaluru Rural District,
Bengaluru.

IN THE COURT OF CHENNAPPA GOUDA
7TH ADDL.DISTRICT AND SESSIONS JUDGE
CAUSE LIST DATED: 05.06.2021

<u>MORNING SESSIONS:</u>	<u>AFTERNOON SESSIONS</u>
<p><u>Arguments:</u> 1) M.A. 23/2014 2) R.A. 181/2016 3) R.A. 76/2017 4) R.A. 85/2017</p> <p><u>Objections:</u> 1) M.C. 193/2020 2) Misc. 90/2019</p> <p><u>Cross examination of P.W.:</u> 1) P & SC 6/2019</p> <p><u>To hear:</u> 1) FDP 8/2015 2) M.A. 55/2016</p> <p><u>Steps:</u> 1) M.V.C. 268/2015 2) M.V.C. 49/2016 3) M.A. 58/2019</p> <p><u>Await LCR:</u> 1) R.A. 53/2018 2) R.A. 180/2019</p>	<p><u>Further Arguments:</u> 1) M.A. 48/2019</p> <p><u>Objection:</u> 1) CrI.Misc. 851/2021 2) CrI.Misc. 842/2021 3) CrI.Misc. 836/2021 4) CrI.Misc. 842/2021</p> <p><u>Await Notice:</u> 1) R.A. 200/2020 2) EX 98/2020 3) EX 99/2020 4) CrI.Misc. 193/2016 5) CrI.Misc. 1524/2015</p> <p><u>Notice:</u> 1) P & SC 17/2021</p> <p><u>HBC:</u> 1) SC 164/2020</p> <p><u>FDT:</u> 1) SC 364/2019</p> <p><u>Await Orders:</u> 1) G & WC 18/2020</p>

7th Addl.District & Sessions Judge,
Bengaluru Rural District, Bengaluru.

Note: 1. All Advocates are requested to strictly follow SOP dated: 21/05/2021 issued by Hon'ble High Court of Karnataka.

PRL.DISTRICT AND SESSION JUDGE,BENGALURU RURAL
In the Court of YADAV K
VIII ADDL. DISTRICT & SESSIONS JUDGE
Cause List Dated 05-06-2021

Case Type	Case No./Year	Sub Stage	Advocate
<u>STEPS</u>			
1) EX	96/2016		G. SRINIVASA
<u>NOTICE</u>			
2) Misc	86/2015		M. V. KINI AND CO.
3) Misc	92/2015		M. V. KINI
4) Misc	124/2015		M. V. KINI AND CO.
5) Misc	131/2015		M. V. KINI
6) R.A.	53/2020		MOHAMMAD AYUB ALI
<u>Evidence</u>			
7) M.C.	66/2020	FURTHER EVIDENCE FOR DEFND	
8) R.A.	79/2018	PETITIONER EVIDENCE	C. SHANKAR REDDY
<u>ARGUMENTS.</u>			
9) M.A.	31/2019		V. VISHWANATH
<u>Await report</u>			
10) EX	139/2018		MAHADEVAYYA K B
11) EX	140/2018		K. B. MAHADEVAIAH
12) EX	141/2018		K.B. MAHADEVAIAH
<u>JUDGEMENT</u>			
1) SC	146/2018		

**Cause List of IX Addl. District and Sessions Judge,
Bengaluru Rural District, Bengaluru.**

Dated: 05-06-2021.

Morning Session

<u>Civil</u>		<u>Criminal</u>	
1.	AS 71/2019	7.	Spl.C.21/2013
2.	EX56/2019	8.	SC 40/2017
3.	EX57/2019	9.	SC 55/2017
4.	RA 67/2017		
5.	RA 68/2017		
6.	EX25/2019		

Afternoon Session

<u>Civil</u>		<u>Criminal</u>	
1.	RA 132/2016	8.	CrI.A.84/2019
2.	EX44/2019	9.	CrI.Misc.2183/2019
3.	RA 143/2020	10.	CrI.R.P.4/2021
4.	EX32/2019		
5.	Misc. 49/2020		
6.	Misc. 51/2019		
7.	RA 21/2016		

Date : 04-06-2021.
Place : Bengaluru.

Sd/-
IX Addl. District and Sessions Judge,
Bengaluru Rural District, Bengaluru.

**CAUSE LIST OF THE COURT OF SRI BASAVARAJ
CHENGTI
HON'BLE X ADDL. DISTRICT AND SESSIONS JUDGE
BENGALURU RURAL DISTRICT, BENGALURU
(DEDICATED COMMERCIAL COURT)
MORNING SESSION DATED : 05.06.2021**

Sl. No.	Case No.	Stage
1	Com EX 65/2020	Hearing
2	Com Misc 246/2021	Hearing
3	Com OS 960/2021	Hearing
4	Com OS 305/2020	Compliance
5	Com OS 129/2021	Steps
6	Com OS 195/2021	Steps
7	Com OS 265/2021	Steps
8	Com OS 353/2021	Steps
9	Com OS 430/2021	Steps
10	Com OS 733/2021	Steps
11	Com OS 557/2021	Steps
12	Com OS 669/2021	Steps
13	Com OS 701/2021	Steps
14	Com EX 159/2021	Steps
15	Com EX 55/2020	Steps

AFTER NOON SESSION

Sl. No.	Case No.	Stage
1	Com EX 26/2020	Steps
2	Com EX 27/2020	Steps
3	Com EX 28/2020	Steps
4	Com EX 29/2020	Steps
5	Com EX 31/2020	Steps
6	Com EX 32/2020	Steps
7	Com EX 33/2020	Steps
8	Com EX 35/2020	Steps
9	Com EX 36/2020	Steps
10	Com EX 37/2020	Steps
11	Com EX 38/2020	Steps
12	Com EX 39/2020	Steps
13	Com EX 41/2020	Steps
14	Com EX 42/2020	Steps
15	Com EX 43/2020	Steps

[Signature]
X Addl. District and Sessions Judge,
BRD, Bengaluru

Note: The rest of the cases posted for the day will be assigned dates in CIS portal through bulk posting. The learned Advocates may ascertain the dates from CIS portal.

PRL.DISTRICT AND SESSION JUDGE,BENGALURU RURAL

In the Court of T.C. SRIKANTH

**ADDL. DISTRICT AND SESSIONS JUDGE-FTSC-I (SPECIAL COURT FOR TRIAL OF CASES
FILED UNDER POCSO ACT)**

Cause List Dated 05-06-2021

Case Type	Case No./Year	Sub Stage	Advocate
<u>SUMMONS</u>			
1) SPL.C	96/2017		pradeep C S
2) SPL.C	398/2019		A
<u>Evidnce</u>			
3) SPL.C	115/2014		
4) SPL.C	2/2015		
5) SPL.C	197/2017		
6) SPL.C	238/2017		
7) SPL.C	70/2018		
8) SPL.C	55/2019		A
9) SPL.C	207/2019		A
<u>CALL ON</u>			
10) SPL.C	127/2020		A Sri. Amarnath
11) SPL.C	94/2021		A
<u>Charge</u>			
12) SPL.C	168/2020		A
<u>HBC</u>			
13) SPL.C	184/2020		A
14) SPL.C	195/2020		A
15) SPL.C	11/2021		A
16) SPL.C	209/2021		A
<u>NBW Proclamation and attachment</u>			
17) SPL.C	191/2015		
<u>FDI</u>			
18) SPL.C	350/2019		A
<u>FINE LEVY WARRANT</u>			
19) SPL.C	315/2019		A
<u>Nbw to Accused and Notice to sureties</u>			
20) SPL.C	111/2017		
21) SPL.C	260/2017		
22) SPL.C	287/2017		
